

JOINT COMMITTEE REPORT

IN

Original Application No.72/2020 (CZ)

SAHAS (Mahila Sikshan Evam

Samajik Vikas Sanstha)

VS

STATE OF M.P. & ORS.

Date of Inspection :- 26.09.2020, 06.10.2020 and 16.10.2020

Committee members :-

- (i) Regional Officer, MPPCB, Bhopal**
- (ii) District Mining Officer, Sehore (Nominated by District Collector Sehore)**
- (iii) SDM , Budhni**
- (iv) Mining Inspector, Sehore**

Date of Inspection :- 06.10.2020

Committee members :-

- (i) Regional Officer, MPPCB, Bhopal**
- (ii) District Mining Officer, Sehore (Nominated by District Collector Sehore)**
- (iii) SDM , Nasrullahganj and Budhni**
- (iv) Mining Inspector, Sehore**

INSPECTION REPORT

In terms of the order passed by the Hon'ble National Green Tribunal in OA No. 72/2020 – in SAHAS Vs State of MP and Ors dated 26.08.2020, the joint committee was constituted to inspect the mining activities of M/s Powermech Projects in District Sehore. There are 6 sand quarries operational in the District Sehore, details of which are as under :-

1. **Sombalwada sand quarry**, Tehsil Budhni (admeasuring 12.950 Hectares)
2. **Mahukala sand quarry**, Tehsil Budhni (admeasuring 20.995 Hectares)
3. **Sardarnagar sand quarry**, Tehsil Budhni (admeasuring 16.187 Hectares)
4. **Bhagwada Joshipur sand quarry**, Tehsil Budhni (admeasuring 18.107 Hectares)
5. **Jahazpur sand quarry**, Tehsil Rehti (admeasuring 23.0 Hectares)
6. **Badgaon sand quarry**, Tehsil – Nasarullaganj (admeasuring 4.0 Hectares)

The sand mining activities are banned in the entire State during the monsoon period i.e. from 01.07.2020 to 01.10.2020.

A team comprising of the following officers was constituted and the inspection of 5 Sand quarries of M/s Powermech Projects Ltd. was conducted on 26.09.2020:-

1. Regional Officer MPPCB – Shri Alok Singhai,
2. SDM, Budhni – Shri Shailendra Hinotiya,
3. District Mining Officer Sehore – Shri Rajendra Singh Parmar
4. Mining Inspector, Sehore – Shri Santosh Suryawanshi

The details and findings of the inspection are as under :-

1. That, the inspection of **Sombalwada sand quarry**, Tehsil Budhni was carried out on 26.09.2020 and at the time of inspection, no mining activity was found to be in operation and no machineries or equipments were existing over the sand quarry in question. The quarry lease has been granted for 03 years as per the Letter of Intent by Mining Department dated 10.02.2020. The consent to operate obtained for the said quarry is valid upto 31.03.2021. The photographs of sombhalwada Sand quarry are annexed herewith as **Annexure -1**.

2. Thereafter, the team inspected **Mahukala sand quarry**, Tehsil Budhni inspected on 26.09.2020 wherein no sand mining activity was found on the spot. The quarry lease has been granted for 03 years as per the Letter of Intent by Mining Department dated 10.02.2020. The consent to operate obtained for the said quarry is valid upto 31.03.2021. The photographs taken of Mahukala sand quarry on 26th September 2020 are annexed herewith as **Annexure-2**.

3. That thereafter, the team left for carrying out inspection of **Sardarnagar sand quarry**, Tehsil Budhni but due to heavy monsoon and blockage of the roads, the team could not inspect the site in question. The photographs are annexed herewith as **Annexure -3** which shows the vulnerable situation and the water being filed at the approach road due to which the vehicles of the inspection team could not reach the site. It is significant to mention

here that the team visited Sardarnagar sand quarry again inspected on **16.10.2020** after the monsoon ban was over. During the inspection it was found that, the mining activities were being carried out in the mining lease area in compliance of the mining rules. The quarry lease has been granted for 03 years as per the Letter of Intent by Mining Department dated 10.02.2020. The consent to operate obtained for the said quarry is valid upto 31.03.2021. Photographs of Sardarnagar sand quarry taken on 16.10.2020 are annexed herewith as **Annexure -4.**

4. Thereafter, the team inspected the **Bhagwada Joshipur sand quarry** wherein no mining activities were found at the spot on 26.09.2020. That maximum part of Bhagwada Joshipur sand quarry was submerged in water. The quarry lease has been granted for 03 years as per the Letter of Intent by Mining Department dated 10.02.2020. The consent to operate obtained for the said quarry is valid upto 31.03.2021. The photographs of Bhagwada Joshipur Sand quarry taken on 26.09.2020 are annexed as **Annexure – 5.**

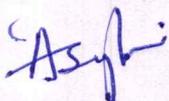
5. Thereafter, the inspection team visited the **Jahazpur sand quarry**, Tehsil Rehti, District Sehore, inspected on 26.09.2020 wherein also no mining activities were found to be in operation. The quarry lease has been granted for 03 years as per the Letter of Intent by Mining Department dated 10.02.2020. The consent to operate obtained for the said quarry is valid upto 31.03.2021. The photographs taken on 26.09.2020 of Jahazpur Sand Quarry are annexed as **Annexure – 6.** Moreover majority of the sand quarry was submerged in water and no traces of usage of heavy machinery were observed.

Inspection on 6th October 2020 [Post Monsoon]

A team comprising of RO MPPCB – Shri Alok Singhai, SDM Nasrullahganj – Shri D S Tomar, District Mining Officer Sehore – Shri Rajendra Singh Parmar and Mining Inspector, Sehore – Shri Santosh Suryawanshi visited the **Badgaon sand quarry**, Tehsil – Nasarullaganj, District – Sehore. During the inspection it was found that the mining activities were being carried out in the mining lease area in compliance of the mining rules. The photographs taken on 06th of October 2020 of Badgawa sand quarry, Nasarullaganj are annexed herewith as **Annexure - 7**.

Additional comments :-

As mentioned in the consent conditions, the project proponent was required to carry out plantation in the mining areas in question but practically it is not feasible to carry out plantation on and around the areas of sand quarries. Accordingly the representative of M/s Power mech Projects made the team visit several places wherein plantation was carried out by M/s Powermech Projects Ltd., the photographs of which are annexed herewith as **Annexure A-7**.



Alok Singhai
Regional Officer,
MPPCB, Bhopal



Rajendra Singh Parmar
District Mining Officer,
Sehore



Shailendra Hinotiya
SDM,
Budhni,
District:- Sehore



D.S. Tomar
SDM,
Nasrullahganj,
District:- Sehore



SOMAL WADA

Annexure-1



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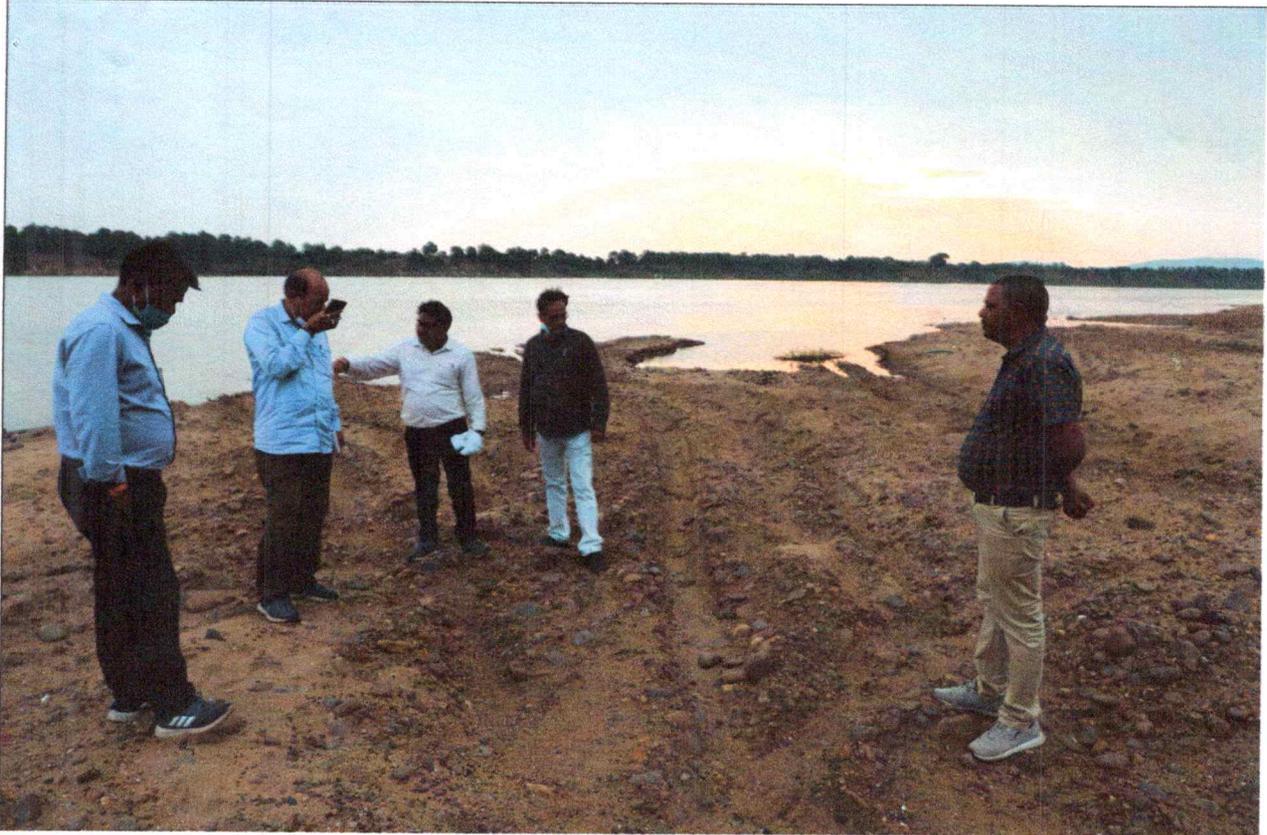
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SOMAL WADA

Annexure-1



MAHUKALA



Ash³

MAHUKALA



SARDAR NAGAR

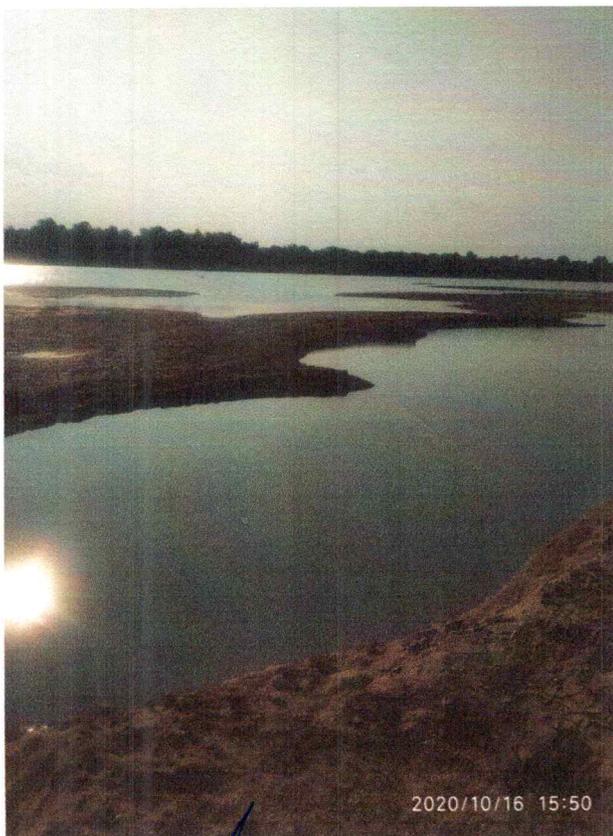
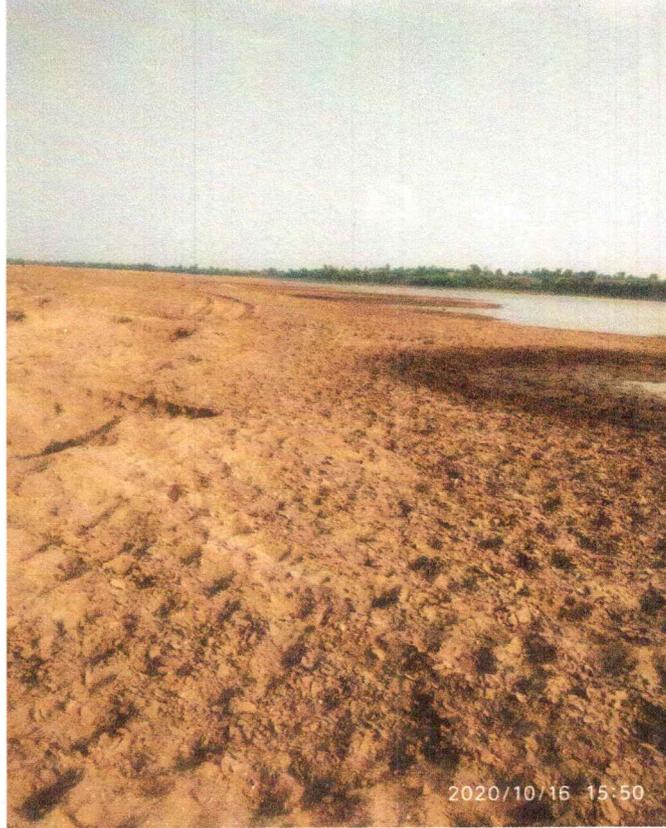
Annexure-3



Asyl

Sardar Nagar

Annexure- 4



BAGWADA JOSHIPUR

Annexure-5



BAGWADA JOSHIPUR

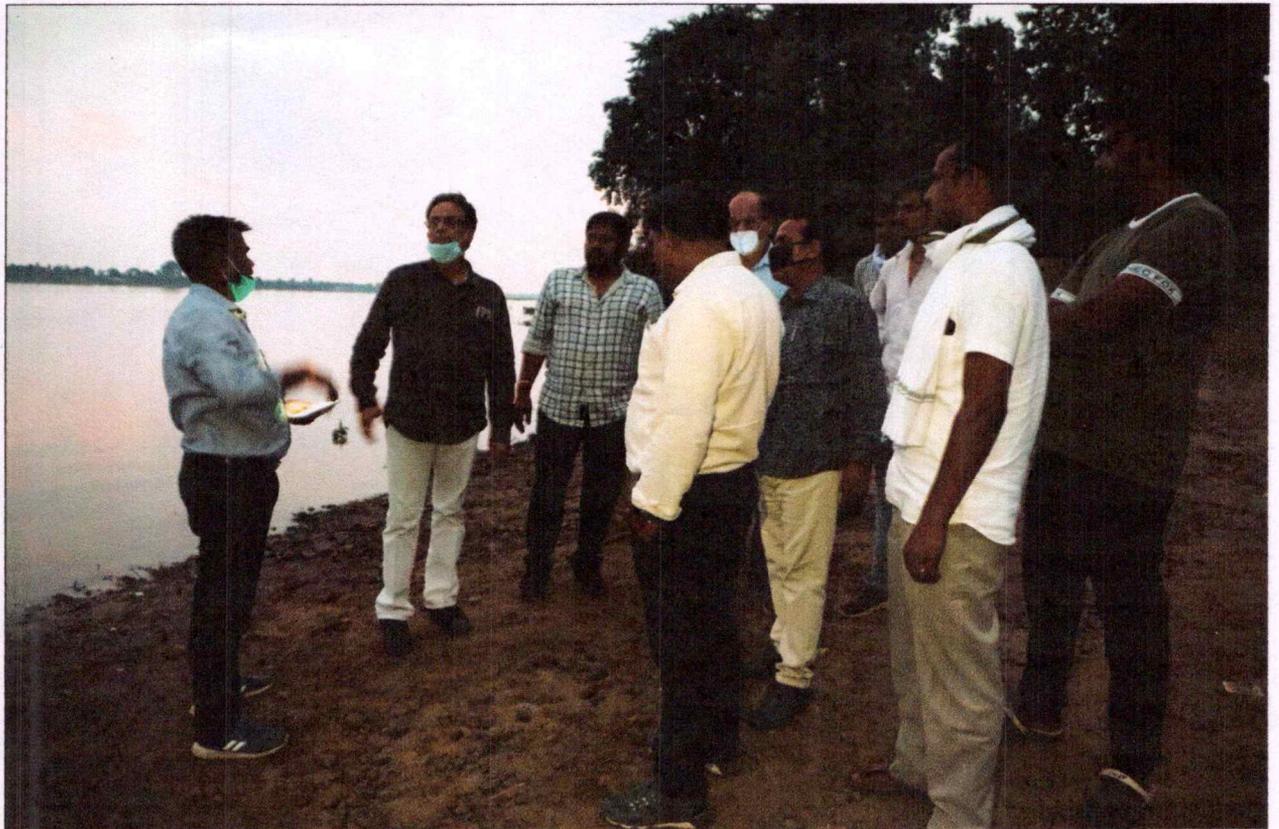
Annexure-4



(M)

JAHAZPUR

Annexure-6



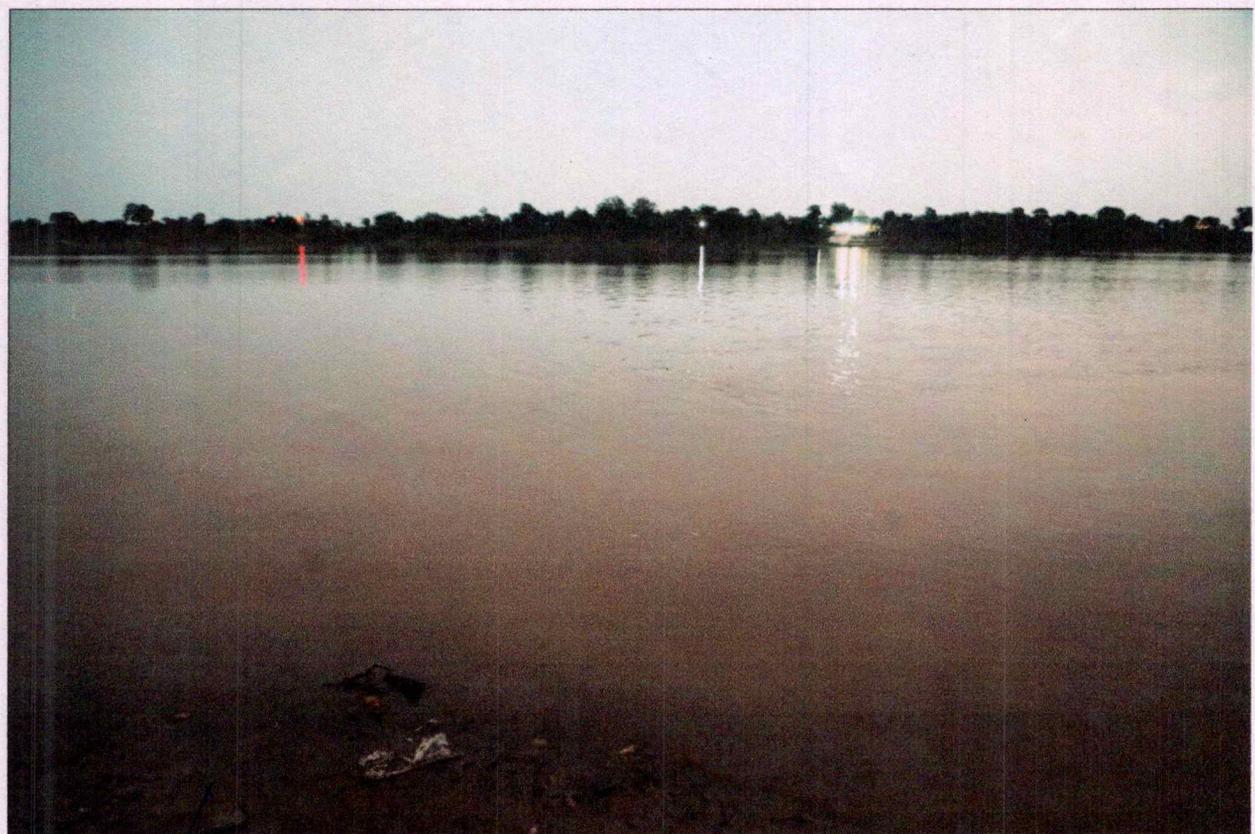
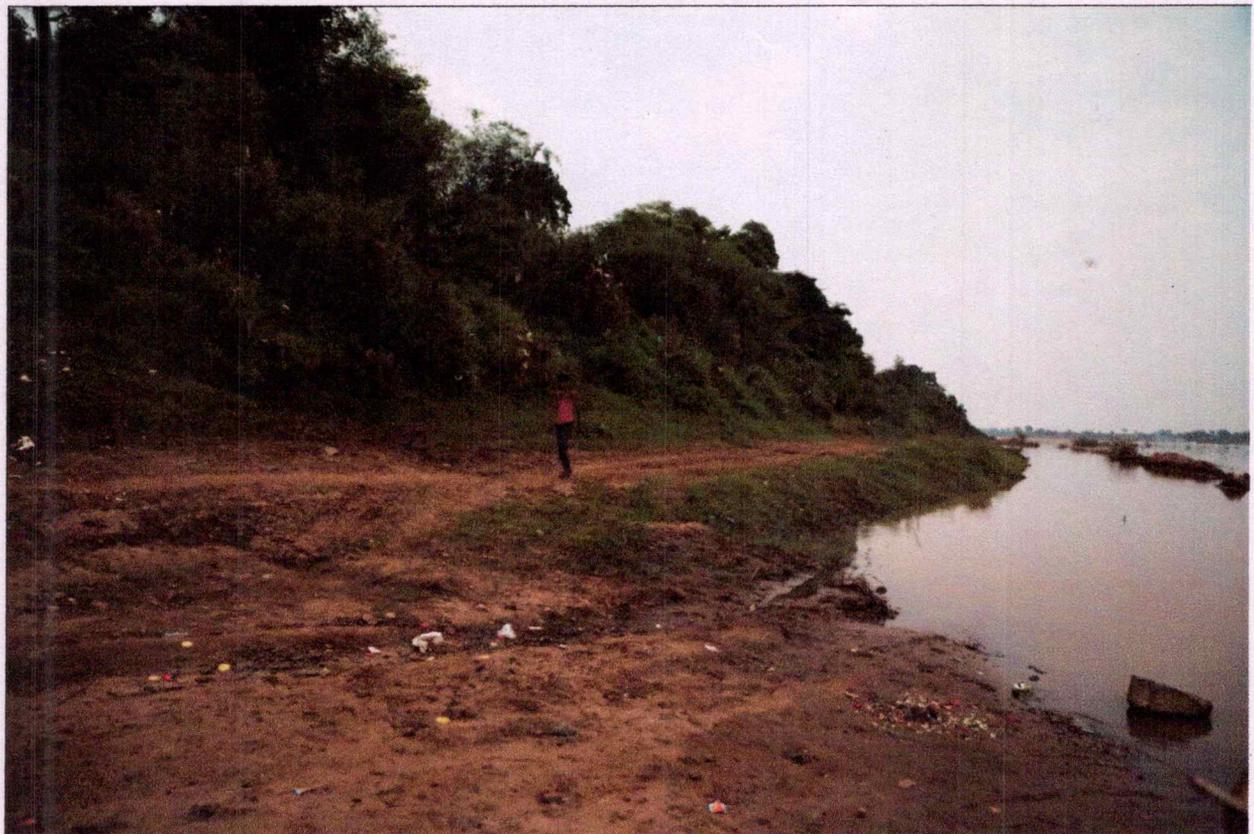
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JHAZPUR

Annexure-6



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BADAGAON NASRULLAGANJ

Annexure-7



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(1A)

BADAGAON NASRULLAGANJ

Annexure-7

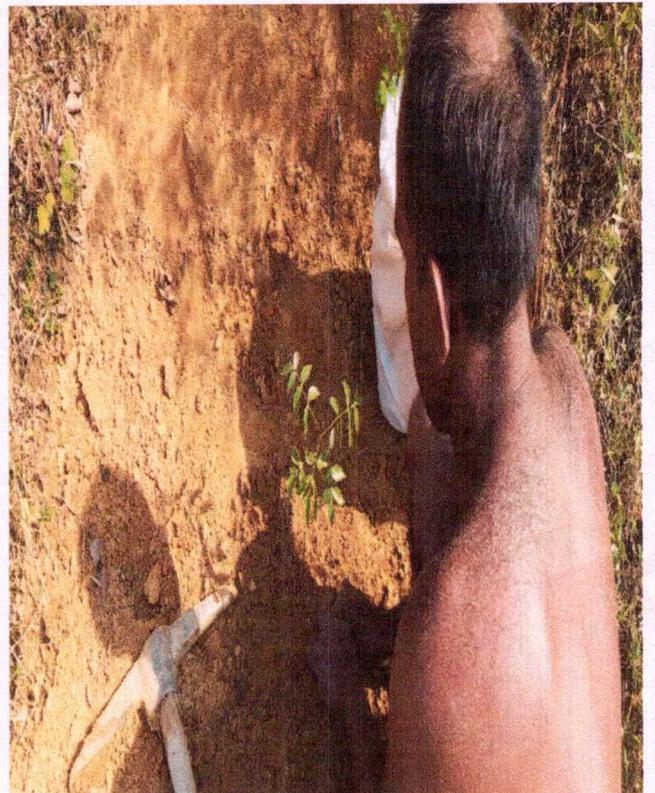
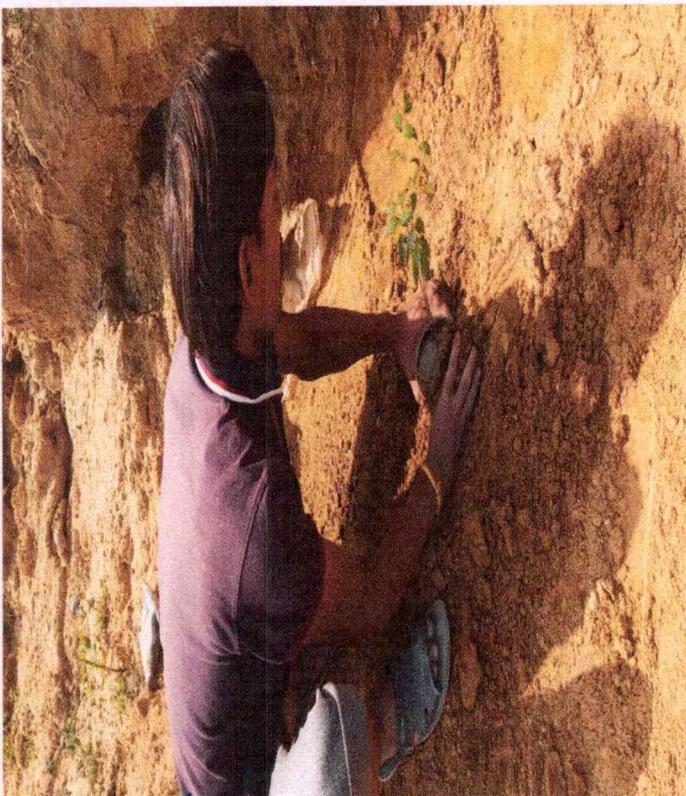


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A handwritten signature in blue ink, appearing to be 'Amu' with a horizontal line underneath.

Plantation by Powermech Project Ltd.

Annexure- A-7



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